

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:63
ANSWERED ON:18.11.2002
BUNGLING IN X-RAY MACHINE CONTRACT AWARD
NARESH KUMAR PUGLIA;RAMJI MANJHI

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Airports Authority of India (AAI) has awarded a Rs.50 crore X-ray machine contract to a German firm-Heimann Systems violating tender norms as reported in `Times of India` dated September 25, 2002;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken against the persons responsible for committing this irregularity?

Answer

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YESSO NAIK)

(a), (b) & (c) :- The Airports Authority of India (AAI) has followed the prescribed tender norms and proper procedures before placing order for supply of 220 coloured X-Ray machines on M/s Heimann Systems. No tender norms have been violated.